

Recruitment of Graduates and Non-Graduates in Medical, Engineering and Veterinary Posts as Emergency and Short Service Commissioned Officers

8020. SHRI HEM RAJ: Will the Minister of DEFENCE be pleased to state:

(a) whether graduates and non-graduates joined the army in the medical, engineering and veterinary posts during the Pak. conflict as Emergency and Short Service Commissioned officers;

(b) if so, their number, category-wise, and the number out of them also have been released so far;

(c) whether the Graduate Emergency Commissioned officers with technical qualifications have been given facilities by way of reserving vacancies, allotting seniority and fixation of pay in Class I, II or III, but the same have been denied to the non-graduates *vide* Ministry of Home Affairs Notification No. 35/11/63 Ests. (E) dated the 6th August, 1963 and No. 31/1/67 Ests (b) dated the 4th October, 1967; and

(d) whether in view of the fact that both the Graduates and non-Graduates served the country in the time of Emergency any relaxation will be provided in the case of non-graduates also by reservation of vacancies, allotting of seniority and fixation of pay in all such posts for which they are found eligible?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH): (a) Only graduates joined the Army in medical, engineering and veterinary posts during the period from 5th August 1965 to 25th February 1966 as Emergency Commissioned Officers and Short Service Commissioned Officers.

(b) The number of persons commissioned as Emergency Commissioned Officers and Short Service Commissioned Officers for such posts during that period and those out of them who have been released so far are as below:

	SSCO		ECOS	
	No. Comed	No. released	No. Comed	No. released
1	2	3	4	5
Corps of Engineers	41	36	—	—

	1	2	3	4	5
Corps of Signals		2	2	—	—
Corps of EME	19		19	—	134
Medical	112		26	238	154
R.V.C.	—	—	—	28	—

(c) and (d). On appointment to vacancies reserved for released ECOs/SSCOs in Class I and II engineering and medical services/posts and Class I and II veterinary services/posts, the pay and seniority of the graduate ECO/SSCO is determined taking into account his service in the Armed Forces. As non-graduate ECOs/SSCOs are not eligible for reserved vacancies in engineering and medical services/posts and as no emergency commission/short service commission had been granted in the Remount and Veterinary Corps to any person who did not have a degree in veterinary science or agriculture, the question of giving weightage of military service in fixation of pay and determining of seniority to non-graduate released ECOs/SSCOs on appointment to these services would not arise. When released ECOs/SSCOs are appointed against the vacancies reserved for ex-servicemen in Class III services/posts, no distinction is made between graduates and non-graduates in the matter of pay fixation and no weightage for military service is accorded to either category in determining their seniority.

Recruitment of Director of Research in Rubber Research Institute of India

8021. SHRI KAMALANATHAN: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether the post of the Director of Research in Rubber Research Institute of India has been filled up after the retirement of Dr. Jacob;

(b) whether there is any proposal to reduce the minimum qualifications of the post from Ph. D. to M. Sc.; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) Acting arrangements have been made to carry on the duties of the

Director of Research but this post has not yet been filled on a regular basis.

(b) and (c). There is no proposal to reduce the minimum qualifications of the post from Ph. D. to M. Sc. but in the draft Recruitment Rules, it has been provided that Doctorate Degree is relaxable to Master's Degree or equivalent post-graduate qualification only in the case of Scientist with exceptionally distinguished record on productive or applied research in plantation crops.

Appointment of Rubber Production Commissioner

8022. SHRI KAMALANATHAN: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether the post of Rubber Production Commissioner in Rubber Board is lying vacant; and

(b) if so, the reasons for the delay in appointment?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) Yes, Sir.

(b) The appointment is likely to be made shortly.

कडाना परियोजना रिपोर्ट तैयार करना

8023. श्री हीरजी भाई : क्या सिंचाई तथा विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कडाना परियोजना रिपोर्ट वर्ष 1960 में तैयार की गई थी;

(ख) यदि हां, तो उस रिपोर्ट के अनुसार उन सम्पत्तियों के बारे में आंकड़े क्या हैं जो कि जलमग्न हो जायेंगी और कितने परिवार इससे प्रभावित होंगे;

(ग) क्या यह भी सच है कि दो राज्यों के मंत्रियों के बीच हुई बातचीत में यह आंकड़े गलत सिद्ध हुये हैं; यदि हां, तो इस समय कितने गांवों के जलमग्न होने की

सम्भावना है और उससे कितने परिवार प्रभावित होंगे;

(घ) क्या यह भी सच है कि गुजरात सरकार कडाना बांध का पुनः सर्वेक्षण कराने के लिये सहमत हो गई है; और

(ङ) यदि हां, तो उस सर्वेक्षण का व्यय कौन वहन करेगा और वर्तमान सर्वेक्षण रिपोर्ट का व्यौरा क्या है ?

सिंचाई तथा विद्युत मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : (क) और (ख). 1959 में बनाई गई कडाना परियोजना रिपोर्ट में यह बताया गया था कि गुजरात में 18995 एकड़ और राजस्थान में 22006 एकड़ भूमि जलमग्न हो जाएगी। गुजरात में प्रभावित होने वाले लोगों की संख्या 10600 और राजस्थान में प्रभावित होने वाले लोगों की संख्या 6863 बताई गई थी। प्रभावित होने वाले ग्रामों की संख्या क्रमशः 45 और 114 बताई गई थी।

(ग) से (ङ). अप्रैल, 1969 में हुए विचार-विमर्श में गुजरात और राजस्थान के मुख्य मन्त्रियों ने स्वीकार किया कि जलमग्न होने वाले क्षेत्रों और सम्पत्ति के संबंध में फिर से सर्वेक्षण किये जाएं क्योंकि पहले किये गए सर्वेक्षण को काफी समय हो चुका है। गुजरात सरकार की लागत पर राजस्थान सरकार द्वारा किये जा रहे सर्वेक्षण कार्य चल रहे हैं।

Meeting of Chief Ministers of Gujarat and Rajasthan Re: Kadana Project

8024. SHRI HEERJI BHAI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that talks were held on the 4th April, 1969 in Delhi at the level of the Chief Ministers of Gujarat and Rajasthan in respect of reducing the proposed height of Kadana dam from 419 FRL and other matters such as compensation, resettlement, etc; and

(b) if so, the details thereof?